CPWD Service Centres in Delhi

2850. DR, A.K. PATEL: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) how many Service Centres/Sewa Kendras are at present being run by CPWD in Delhi/New Delhi;
- (b) whether all the above said Service Centres/Sewa Kendras are having 'Enquiry Clerk'or equivalent post to attend telephone call, maintain Complaint register etc.; and
- (c) if not, the action taken by Government to provide 'Enquiry Clerk' or equivalent post in each Service Centre/Sewa Kendra?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI PON RADHAKRISHNAN): (a) The number of Service Centres run by the CPWD in Delhi and New Delhi is 220.

(b) and (c) No, Sir. A proposal for creation of posts of Enquiry Attendants at the Service Centres was examined but has not been agreed to. The CPWD has, however, started a website (CPWDSEWA) to provide the allottees an alternative means of registering their complaints.

Survey report of T&P articles

- 2851. DR. A.K. PATEL: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:
- (a) whether as per the CPWD survey report of T&P article of Electrical/ Civil of any amount can be sanctioned by the authority who has accorded administrative and financial approval;
 - (b) if so, the details of the rules/orders in this regard; and
- (c) if not, the authority competent to sanction survey report of T&P articles?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI PON RADHAKRISHNAN): (a) No, Sir. Powers have been delegated to the CPWD officers at various levels for writing off unserviceable T&P articles from returns/survey reports thereof. These delegated powers have no direct relationship with the powers to accord administrative approval and expenditure sanction.